GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 5378 ANSWERED ON 03/4/2025

JAL JEEVAN MISSION IN ASSAM

5378. SHRI PRADYUT BORDOLOI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the audit ordered by the State Government of Assam on the Jal Jeevan Mission (JJM) has concluded and if so, the details and findings thereof along with the action taken thereon;
- (b) if not, the time by which an action is likely to be taken;
- (c) whether Assam has accomplished hundred per cent coverage of households with tap water supply by the 2024 deadline and if not, the reasons therefor along with the expected timeline for achieving universal coverage;
- (d) the number of households in Assam provided with tap water connections along with the number of these taps that are currently non-functional; and
- (e) the details of the funds that Assam owes to contractors under JJM that have not yet been released along with the timeline fixed for their release?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

- (a) & (b) As reported by Government of Assam, the audit ordered by the State Government of Assam on the Jal Jeevan Mission has been conducted by the Centre for Urbanization, Buildings & Environment (CUBE), IIT Madras. The Government of Assam will take action after submission of final report by CUBE IIT Madras.
- (c) As on date, the coverage of households under JJM in Assam is 81.48% which is higher than the national average. In some difficult and hilly area, works under JJM in Assam could not be completed within 2024 due to various reasons, some of which are restriction of works in rainy season and floods.

During Union Budget speech 2025, Hon'ble Finance Minister has announced the extension of JJM upto 2028 with enhanced outlay. Government of Assam has committed to complete all the pending works within that period.

- (d) As reported by Government of Assam on JJM IMIS, a total of 58.87 Lakhs functional household tap connections have been provided in the State, till 28th March, 2025.
- (e) The details of amount of fund that Government of Assam owes to Contractors under JJM, is not maintained at Central level.
